

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 2 OF 2015 &
IA Nos. 19, 20 & 96 of 2016**

Dated: 29th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Mahesh Agrawal
Mr. Alok Shankar
Ms. Neha Nagpal
Mr. Vikrant for R-2

ORDER

List the matter for further hearing on **27.10.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt